

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.05.2018**

**NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies
Pvt. Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:		Mr. Nikita Sharma & Mr. Shambhu Chaturvedi, Advocates	
	Present for the Respondent:		Mr. Varun Sharma, Advocate	

ORDER

Renotify this case for arguments on 22nd October, 2018.

— Sd —

**(Deepa Krishan)
Member (T)**

— Sd —

**(Ina Malhotra)
Member (J)**